

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3676
ANSWERED ON:26.04.2012
MEDICAL AID TO BHOPAL GAS VICTIMS
Ramasubbu Shri S.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether a number of Bhopal gas victims are still suffering from cancer and total renal failure;
- (b) if so, the details thereof and the present status of medical aid to those victims;
- (c) whether the Government has recently sanctioned ex-gratia to Bhopal gas tragedy victims;
- (d) if so, the details thereof; and
- (e) the time by which it is likely to be released ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)&(b): State Government of Madhya Pradesh has informed that they have received 8,603 applications for treatment of Cancer and 4,156 applications for treatment of Total Renal Failure (TRF) as on 8th December,2011, Out of these 2,100 applications in Cancer cases have been examined and 1,627 cases certified for treatment by Government doctors. Similarly 2,591 applications in TRF cases have been examined and 724 cases certified as End Stage Renal Disease (ESRD) by Government doctors. The remaining applications are being examined. All such certified gas victims are receiving treatment from i) Jawahar Lal Nehru Cancer Hospital and Research Centre, ii) Kamla Nehru Hospital, Gas Relief, and iii) Bhopal Memorial Hospital and Research Centre.

(c) to (e): The Government on 24th June,2010 and 18th November,2010 sanctioned ex-gratia of ` 740.28 crore for identified categories of Bhopal Gas Victims which included 3,000 cases of Cancer and TRF as estimated by Government of Madhya Pradesh. Subsequently, based on the number of applications received under the said two categories, the Government on 23rd March, 2012 has sanctioned another ` 134.00 crore as ex-gratia for 9,000 additional cases of Cancer and TRF on the basis of recommendations of the Group of Ministers. Till 15.4.2012, an amount of ` 647.17 crore has been disbursed as ex-gratia to 43,500 gas victims. Action is being taken to complete the process of disbursal of ex-gratia expeditiously.